- (ii) Sale of old and uneconomic ships, and acquisition of new ships.
- (iii) Extension of SDFC Counter Guarantee for reschedulement of foreign exchange loans.
- (iv) Rupee back-up loan beyond 31st March, 1985, and a changed pattern of recovery of rupee back-up loan.
- (v) Transfer of the balance outstanding loan existing on a ship to other loance ships, at the time of the sale of the ship.
- (vi) Disbursal of rupee back-up loans to meet liabilities for repayment of interest on deferred credit/Eurodollar loans instalments guaranteed by the SDFC.

Pending decision on the package of assistance to be provided to the shipping companies in the context of continued recession, Government has agreed to continue rupee back-up loan for one year beyond 31.3.1985.

# Restoration of advance reservation facility in Coimbatore-Madras Express

4294. SHRI R. ANNANAMBI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Tamil Nadu Citizens Welfare Council in a memorandum to the General Manager, Southern Railway has pleaded for revival of the advance reservation facility in the Coimbatore-Madras Express (day train);
- (b) whether the withdrawal of reservation facility from January 11, 1984 has caused great inconvenience to the travelling public; and
- (c) if so, the decision taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c). The advance reservation

facility by 73/74 Cheran Express between Madras and Coimbatore, which was withdrawn from 11.1.1985 has since been restored with effect from 1.2.1985.

# Rail Line Hasanparty Road (Kazipet) ---Nizamabad

4295. SHRI C. JANGA REDDY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that the Railway Board has surveyed to lay a new line from Hasanparty Road (Kazipet) to Nizamabad via Karim Nagar in Andhra Pradesh to connect the inter districts in 1978 or at any time;
- (b) if so, the estimated cost of the line;
- (c) whether Government are considering to include this line in the Seventh Five Year Plan; and
  - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Updating of Engineering-cum-Traffic Survey for new Broad Gauge line from Ramagundam to Nizamabad has been recently completed. This survey also covered an alternative route from Uppal (Near Hasanparty Road) to Nizamabad via Karimnagar (193.8 Kms.). Its cost is assessed at Rs. 77.48 crores.

(c) and (d). There is no proposal to include this line in Seventh Five Year Plan under finalisation due to its very poor financial returns, severe constraint of resources, and heavy commitments already in hand.

#### Canals under construction

- 4296. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether priority has been given to complete the already commenced canal works by allotment of funds to States;

- (b) if so, how many kilometers long canals have been completed as against the planned distances that should have been coverd; and
- (c) how much more funds are required to complete the remaining works?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARA-NAND): (a) to (c). Irrigation projects are planned, funded and implemented by the State Governments, and allotment of funds to individual projects/works is also made by them. The funds made available by the Centre to States are in the form of block loans and grants and are not tied to any individual scheme. Canals form a part of irrigation projects and priority is being given by the States in allocation of funds for completion of on-going projects.

Specific information about the length of canals that have been completed as also of the amount of funds required to complete the remaining canal works is not maintained at the Centre.

#### Publication of D. T. C. Route Guide

- 4297. SHRI RAM SAMUJHAWAN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether he is aware that in the absence of any time table, in the shape of Route Guide, giving upto-date information about the hundreds of routes operated by the D. T. C., the commuters are being put to a lot of inconvenience; and
- (b) if so, whether Government propose to publish such a Route Guide as early as possible and ensure its regular publication after prescribed intervals?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI Z. R. ANSARI): (a) Yes, Sir. However, information on new routes or any modification to the existing routes is invariably released to the press to avoid inconvenience to the travelling public.

(b) The DTC has decided to bring out an edition of the route guide map and time

table. The updated time table would also be issued at regular invervals in future.

### Change of side of Railway platform and booking office of Kesinga Railway Station

4298. SHRI JAGANNATH PATT-NAIK: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to change the side of railway platform and booking office of Kesinga Railway Station in the State of Orissa;
- (b) if so, when it is likely to be implemented; and
- (c) if not, taking the all practical aspects of its benefits Government will examine for such a change?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

- (b) Does not arise.
- (c) As the existing station is connected with proper approach roads and both the platforms are connected by a foot-over-bridge, the shifting of the booking office etc. is not considered necessary.

## Adult education programme during Sixth Plan in Madhya Pradesh

- 4299. KUMARI PUSHPA DEVI: Will the Minister of EDUCATION be pleased to state:
- (a) the names of the districts covered under adult education programme during Sixth Plan period in Madhya Pradesh; and
- (b) the number of Adult Literacy Centres opened in Raigarh district during that plan period?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) A statement showing names of the districts covered under Adult Education Programme in Madhya Pradesh is attached.